

COURT NO. 5
THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA

To be heard on Monday the 18th day of November 2024 (AT 10:30 AM AND AGAIN AFTER BENCH WORK WITH MGPJ - HYBRID MODE)

**NOTE-For Registration - <https://tshc.vconsol.com/register>
For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (MINES AND INDUSTRIES)</u>				
1	WP/32038/2024 IA 1/2024(Direction Petition)	D SRIKANTH	GP FOR MINES AND GEOLOGY	MULUGU
2	WP/32078/2024 IA 1/2024(Direction Petition)	D SRIKANTH	GP FOR MINES AND GEOLOGY	MULUGU
3	WP/32144/2024 IA 1/2024(Direction Petition)	ISUKAPALLI ABHIJIT	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R3) GP FOR HOME (R2)	SIDDIPET
<u>ADMISSION (CENTRAL GOVT.)</u>				
4	WP/31972/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition) IA 4/2024(Direction Petition)	NIVARTHI MRUTHYANJAYA SASTRY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA SRINIVAS KAPATIA (SPL PP FOR CBI) (R3) GP FOR HOME (R5)	HYDERABAD
5	WP/32079/2024 IA 1/2024(Direction Petition)	MAROJU VINOD KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
6	WP/32099/2024 IA 1/2024(Suspension Petition)	KATIKA RAVINDER REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
7	WP/32129/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	B SHESHU KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR HOME (R4)	HYDERABAD
8	WP/32161/2024 IA 1/2024(Direction Petition)	SYED NAJMUL HASSAN BAQRI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR HOME (R3)	HYDERABAD

COURT NO. 5**THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA****To be heard on Monday the 18th day of November 2024 (AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALY IDENTIFIED CASES</u>				
9	WP/14683/2015 IA 1/2015(WVMP 2137/2015)(Vacate Stay Petition) IA 5/2015(WPMP 80333/2015)(Vacation Motion Letter) IA 1/2016(WVMP 2711/2016)(Vacate Stay Petition) IA 2/2016(WPMP 29926/2016)(Fix an Early Date)	C V NARASIMHAM	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA N HARINATH(SC FOR DIR ENFORCEMENT) N HARINATH N HARINATH (R49)	HYDERABAD
<u>ADMISSION (CENTRAL GOVT.)</u>				
10	WP/29381/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Direction Petition) IA 4/2023(Direction Petition)	NAVEEN KUMAR V	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM
<u>INTERLOCUTORY</u>				
11	WP/29655/2024 IA 1/2024(Direction Petition)	G ESWARAI AH	JHANSI Y (CENTRAL GOVERNMENT COUNSEL)	HYDERABAD
12	WP/30202/2024 IA 1/2024(Direction Petition)	M SARITHA	SRIBALA K	HYDERABAD
<u>SPECIALY IDENTIFIED CASES</u>				
13	WP/11934/2015 IA 1/2015(WPMP 15764/2015)(Direction Petition)	K RATHANGA PANI REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR ANIMAL HUSBANDARY (R178)	KHAMMAM
14	WP/14249/2015 IA 4/2015(WPMP 77298/2015)(Vacation Motion Letter) IA 1/2022(Vacate Stay Petition) IA 1/2024(Fix an Early Date)	JANARDHANA REDDY PONA KA	G VENKATESHVARLU(SC FOR EPFO)	MEDAK
15	WP/35722/2015 IA 1/2015(WPMP 45907/2015)(Direction Petition)	AJAY KUMAR MADISETTY	GP FOR FINANCE PLANNING SRINIVASA RAO VUTLA (R3) SRINIVASA RAO VUTLA (R2)	WARANGAL
16	WP/41798/2015 IA 1/2015(WPMP 53926/2015)(Suspension Petition) IA 1/2016(WPMP 2764/2016)(Amendment Petition) IA 1/2018(Amendment Petition)	RAJA SHEKAR RAO SALVAJI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA MUJIB KUMAR SADASIVUNI (R13)	KARIMNAGAR
17	WP/6331/2016 IA 1/2016(WPMP 8042/2016)(Direction Petition) IA 2/2016(WPMP 8043/2016)(Suspension Petition)	CHALLA GUNARANJAN	GP FOR MINES AND GEOLOGY ADDL ADVOCATE GENERAL (R43) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3) ANJALI AGARWAL (R44)	HYDERABAD
<u>FOR DIRECTION</u>				
18	COMPA/3/2021	MOHAMMED OMER FAROOQ	J SRINADH REDDY RAJESH KUMAR H (R13) PRANAY SOHINI (R5) Special Govt Pleader for State Tax (R15) RAJESH KUMAR H (R12)	HYDERABAD

S SATYANARAYANA MOORTHY (R4)
M.V. PRATAP KUMAR (R11)
RAJESH KUMAR H (R14)
RAJESH KUMAR H (R8)
M.V. PRATAP KUMAR (R9)
PRANAY SOHINI (R6)
M.V. PRATAP KUMAR (R10)

19	COMPA/18/2022	MR J SRINADHA REDDY COUNSEL FOR OL	G VENKATESHVARLU(SC FOR EPFO) SOURABH AGARWAL (R2)	HYDERABAD
20	COMPA/42/2022	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
21	COMPA/89/2022	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD
22	COMPA/67/2023	MR J SRINADHA REDDY COUNSEL FOR OL	VIKRAM CHANDRA PUTTAPAGA	HYDERABAD
23	COMPA/4/2024	MR J SRINADHA REDDY COUNSEL FOR OL	TPS HARSHA SHARAD SANGHI (R4) C V NARASIMHAM (R10) SHARAD SANGHI (R5)	HYDERABAD
24	COMPA/9/2024	MR J SRINADHA REDDY COUNSEL FOR OL		HYDERABAD

FOR EVIDENCE

25	COMPA/361/2010 IA 3/2018(JUDGES SUMMONS) IA 1/2024(Direction Petition) IA 2/2024(Appointment of Commissioner) COMPA/251/2018	Y VENKATASATYAM	G KALYAN CHAKRAVARTHY D RANGANATHA KUMAR (R3) GP FOR APPEALS (R1) CH SIVA REDDY (R2)	HYDERABAD
26	COMPA/251/2018	G KALYAN CHAKRAVARTHY	GP FOR APPEALS CPC NO.14 OF 1987.	HYDERABAD

FOR ORDERS

27	CC/2016/2024 IA 1/2024(Direction Petition)	VADEENDRA JOSHI	A RAJASHEKAR REDDY	RANGA REDDY
----	---	-----------------	--------------------	-------------

ADMISSION

28	EXEP/4/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 3/2022(Direction Petition) IA 4/2022(Attachment Petition) IA 5/2022(Attachment Petition) IA 6/2022(Direction Petition) IA 7/2022(Direction Petition) IA 8/2022(Injunction Petition) IA 9/2022(Permission Petition)	MALIPEDDI ABHINAY REDDY	T BALA MOHAN REDDY In IA.Nos1 to 9 SR-Notice sent by RPAD. dt.23.12.2022,Not yet returned. Memo proof of service filed vide usr no.122294/2022.	HYDERABAD
29	EXEP/2/2023 IA 1/2023(Direction Petition)	MARUTI RAO SRUNGARAPU	KAILASH NATH P S S	HYDERABAD
30	COMOP/7/2023 IA 1/2023(Permission Petition)	N JEEVAN KUMAR	K RAGHAVA CHARYULU	HYDERABAD
31	COMOP/8/2023	S RAM BABU	K RAGHAVA CHARYULU	HYDERABAD
32	CP/1/2024 CP/2/2024 CP/3/2024	T PURNA CHANDRA RAO		HYDERABAD
33	CP/2/2024	T PURNA CHANDRA RAO		HYDERABAD
34	CP/3/2024	T PURNA CHANDRA RAO		HYDERABAD

35	CRP/2550/2024 IA 1/2024(Condone Delay Petition)	R NAGENDRA CHARY	R1 TO R4 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	WARANGAL
36	CRP/2773/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	PRAVEEN KUMAR VEERJALA	R1 SERVED. MEMO FILED VIDE USR.NO. 95096/2024,108633/24.R2 SERVED. MEMO FILED VIDE USR.NO. 101945/2024.	HANUMAKONDA
37	CRP/2805/2024 IA 1/2024(Stay Petition)	G KISHORE KUMAR		HANUMAKONDA
38	CRP/2894/2024 IA 2/2024(Stay Petition) IA 3/2024(Implead Petition)	VEERA SAVAN CHAKRAVARTHY DARA	K P VIJAY KUMAR (R3) R1 NOTICE SENT, NOT YET RETURNED.R3-APP BY K.P.VIJAY KUMAR ADVOCATE.R2-ADDRESSEE LEFT WITHOUT INSTRUCTIONS, MEMO FILED VIDE USR NO.101188/24,101560/24.R4 DIED. R4 TO R10 ARE NOT NECESSARY PARTIES VIDE C.T.MEMO FILED VIDE USR NO.104977/24.	HANUMAKONDA
39	CRP/2926/2024 IA 1/2024(Stay Petition)	G KISHORE KUMAR		HANUMAKONDA
40	CRP/3099/2024 IA 1/2024(Stay Petition)	B V V S MURTHY	R1, R8, R15, R16, R18 DIED. R2 TO R7 SERVED. MEMO FILED ALONG WITH RECEIPT AND PRINTED COPY DELIVERY OF ONLINE POSTAL DETAILS VIDE USR.NO. 100646/2024. R8 TO R27 ARE NOT NECESSARY PARTIES VIDE C.T.	HANUMAKONDA
41	CRP/3175/2024 IA 1/2024(Direction Petition)	J VENKATESWARA REDDY	PARSA ANANTH NAGESWAR RAO SR-APP BY PARSA ANANTH NAGESWAR RAO ADVOCATE.	WARANGAL
42	CRP/3237/2024 IA 2/2024(Stay Petition)	K VENUMADHAV		WARANGAL
43	CRP/3310/2024 IA 1/2024(Stay Petition)	R GOPI MOHAN		WARANGAL
44	CRP/3486/2024 IA 1/2024(Stay Petition)	B SIVA PRASAD		HANUMAKONDA
<u>ADMISSION (MINES AND INDUSTRIES)</u>				
45	WP/25327/2023 IA 1/2023(Stay Petition)	LAKSHMIKANTH REDDY DESAI	GP FOR MINES AND GEOLOGY	HYDERABAD
46	WP/15499/2024 IA 1/2024(Suspension Petition) IA 2/2024(Amendment Petition) WP/12497/2024	PONNAM MAHESH BABU	GP FOR MINES AND GEOLOGY GP FOR IRRRI AND COMM AREA DEV (R4) MUMMANENI SRINIVASA RAO (R5)	MULUGU
47	WP/12497/2024 IA 1/2024(Suspension Petition) IA 2/2024(Stay Petition)	MUMMANENI SRINIVASA RAO	GP FOR MINES AND GEOLOGY PONNAM MAHESH BABU (R12) GP FOR COOPERATION (R3) GP FOR REVENUE (R6)	MULUGU
<u>ADMISSION (CENTRAL GOVT.)</u>				
48	WP/12178/2022 IA 1/2022(Direction Petition) WP/21048/2022	PARSA ANANTH NAGESWAR RAO	PODILA HARI PRASAD S MADHU MOHAN (R2)	MAHABUBNAGAR
49	WP/21048/2022 IA 1/2022(Direction Petition)	L REDDI KRISHNA KUMAR	PODILA HARI PRASAD KALIDAS VAMSHIKRISHNA (R2)	MAHABUBNAGAR
50	WP/13263/2023	C RAMACHANDRA RAJU	G SAMPADA (SC FOR CENTRAL GOVT)	HYDERABAD

	IA 1/2023(Suspension Petition) WP/31091/2024			
51	WP/31091/2024 IA 1/2024(Suspension Petition)	C RAMACHANDRA RAJU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
52	WP/29399/2023 IA 1/2023(Direction Petition) IA 1/2024(Direction Petition) WP/16735/2023	BICALA ARUNA	DOMINIC FERNANDES (SC FOR IOCL) GP FOR REVENUE (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2)	HYDERABAD
53	WP/16735/2023	L ARAVIND REDDY	DOMINIC FERNANDES (SC FOR IOCL) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2)	HYDERABAD
54	WP/34818/2023 IA 1/2023(Stay Petition) IA 1/2024(Suspension Petition)	K LAKSHMINARAYANA	S N VEERENDER SINGH	HYDERABAD
55	WP/2657/2024 IA 2/2024(Direction Petition)	MOHAMMAD KHIYAR PASHA	B JITHENDER (CENTRAL GOVT COUNSEL)	HYDERABAD
56	WP/3056/2024 IA 1/2024(Stay Petition) WP/2429/2024 WP/2508/2024 WP/2642/2024 WP/2726/2024	T V KALYAN SINGH	K MOHAN	NIZAMABAD
57	WP/2429/2024 IA 1/2024(Stay Petition)	T V KALYAN SINGH	K MOHAN	NIZAMABAD
58	WP/2508/2024 IA 1/2024(Stay Petition)	T V KALYAN SINGH	K MOHAN	NIZAMABAD
59	WP/2642/2024 IA 1/2024(Direction Petition)	T V KALYAN SINGH	K MOHAN	NIZAMABAD
60	WP/2726/2024 IA 1/2024(Direction Petition)	T V KALYAN SINGH	K MOHAN	NIZAMABAD
61	WP/6796/2024 IA 1/2024(Direction Petition)	MD SHARFUDDIN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P RAMACHANDRAN (R3)	HYDERABAD
62	WP/11786/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition)	SRIKANTH HARIHARAN	ANDE VISHALA ANDE VISHALA SC FOR EPFO	HYDERABAD
63	WP/12428/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition)	MYTRI INDUKURU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA B JITHENDER (SC FOR EPFO) (R2) B JITHENDER (SC FOR EPFO)	RANGA REDDY
64	WP/13483/2024 IA 1/2024(Direction Petition)	RAJAGOPALLAVAN TAYI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR REVENUE (R3) MOHD BILAL (R8)	MEDCHAL- MALKAJGIRI
65	WP/15052/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) IA 3/2024(Vacate Stay Petition)	SAINI ARAVIND	B JITHENDER (CENTRAL GOVT COUNSEL) D NARENDAR NAIK (R3) D NARENDAR NAIK	KARIMNAGAR
66	WP/15665/2024 IA 1/2024(Stay Petition)	PREM KUMAR POTHINA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R6) GP FOR REVENUE (R10)	HYDERABAD

CENTRAL GOVERNMENT COUNSEL (K
ARVIND KUMAR) (R4)
CENTRAL GOVERNMENT COUNSEL (K
ARVIND KUMAR) (R7)
CENTRAL GOVERNMENT COUNSEL (K
ARVIND KUMAR) (R8)
CENTRAL GOVERNMENT COUNSEL (K
ARVIND KUMAR) (R5)
VIJHAY K PUNNA (SC FOR EPFO) (R2)

67	WP/16607/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	R LAXMINARASIMHA RAO	DOMINIC FERNANDES (SC FOR IOCL)	RAJANNA SIRCILLA
68	WP/20620/2024 IA 1/2024(Direction Petition) IA 2/2024(For Being Mentioned) IA 3/2024(Direction Petition) IA 4/2024(Vacate Stay Petition) IA 6/2024(Direction Petition) IA 7/2024(Implead Petition)	V V S N RAJU	SAI SANJAY SURANENI	HYDERABAD
69	WP/21777/2024 IA 1/2024(Direction Petition)	MAMIDI AVINASH REDDY	N DHANANJAY CHAVAN	HYDERABAD
70	WP/21909/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	SHIREEN SETHNA BARIA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA M MEHBOOB ALI (SC FOR AICTE) (R2) MANJARI S GANU (R3)	HYDERABAD
71	WP/22228/2024 IA 1/2024(Suspension Petition)	S M SAIFULLAH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR HOME (R3)	HYDERABAD
72	WP/23181/2024	C VIJAYA KUMAR REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
73	WP/25455/2024 IA 1/2024(Suspension Petition)	SRIKANTH HARIHARAN	M.P.KASHYAP (SC FOR EPFO)	MEDAK
74	WP/25699/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition)	ZUBIN J F POOVATHINKAL	DASAGARI RAGHAVENDAR RAO SC FOR EPFO	HYDERABAD
75	WP/26301/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition) IA 3/2024(Direction Petition) IA 4/2024(Direction Petition) IA 5/2024(Direction Petition) IA 6/2024(Receive Addl. Document)	MAHESH MAMINDLA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA D RAGHAVENDAR RAO (R8) GP FOR MCPL ADMN URBAN DEV (R6) GP FOR MCPL ADMN URBAN DEV (R3)	HYDERABAD
76	WP/27652/2024 IA 1/2024(Direction Petition)	M MEHDI HUSSAIN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
77	WP/27655/2024 IA 1/2024(Stay Petition)	LOKIREDDY MADHAVILATHA	PASHAM SRINIVASULU	HYDERABAD
78	WP/27750/2024 IA 1/2024(Direction Petition)	A SANTHOSH KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
79	WP/27843/2024 IA 1/2024(Direction Petition)	B VAMSHIDHAR REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA V DYUMANI (R3)	WARANGAL
80	WP/28029/2024 IA 1/2024(Direction Petition) IA 2/2024(Amendment Petition)	VISHAL KUMAR JAIN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR CIVIL SUPPLIES (R3)	HYDERABAD

81	WP/30399/2024 IA 1/2024(Direction Petition)	TARUN G. REDDY	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	HYDERABAD
82	WP/31550/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	S. RAM REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
<u>ADMISSION (CORPORATION)</u>				
83	WP/19446/2024 IA 1/2024(Direction Petition)	G ARUN KUMAR	WILLIAM BURRA	HYDERABAD
<u>INTERLOCUTORY</u>				
84	WP/762/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Direction Petition) IA 1/2024(Direction Petition)	RAMDAS LAVADIA	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R2) GP FOR HOME (R7) G V S GANESH (R9) B JITHENDER (CENTRAL GOVT COUNSEL) (R8) G V S GANESH (R10) COURT SLIP	SURYAPET
85	CRP/3248/2024 IA 1/2024(Stay Petition)	S A V RATNAM	R1-DIED PER LRS RR-2 TO 6 NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.RR-7 TO 20 ARE NOT NECESSARY PARTIES VIDE C.T PROOF OF SERVICE NOT FILED.	WARANGAL
86	CRP/3269/2024	S A V RATNAM	R1-DIED.RR-2 TO 6 NOTICE SENT NOT YET RETD.RR-7 TO 20 ARE NOT NECESSARY PARTIES VIDE PROOF OF SERVICE NOT FILED.	WARANGAL
87	CRP/3279/2024 IA 1/2024(Stay Petition)	V VENKATA MAYUR	R1 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED. R2 IS NOT NECESSARY PARTY VIDE C.T.	HANUMAKONDA
88	CRP/3293/2024 IA 1/2024(Stay Petition)	S A V RATNAM	R1-DIED.RR-2 TO 6 NOTICE SENT NOT YET RETD.RR-7 TO 20 ARE NOT NECESSARY PARTIES VIDE C.T PROOF OF SERVICE NOT FILED.	WARANGAL
89	CRP/3299/2024	S A V RATNAM	R1-DIED. RR-2 TO 6 NOTICE SENT NOT YET RETD.RR-7 TO 20 ARE NOT NECESSARY PARTIES VIDE C.T PROOF OF SERVICE NOT FILED.	WARANGAL
90	WP/22876/2024 IA 1/2024(Direction Petition)	M SRIKANTH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R2)	HYDERABAD
91	WP/22921/2024 IA 1/2024(Direction Petition)	A MUNENDHAR REDDY	GP FOR MCPL ADMN URBAN DEV K.R KOTESWERA RAO(SR SC FOR CANTONMENT) (R2)	HYDERABAD
92	WP/29793/2024 IA 1/2024(Stay Petition)	MATADA YUVASIVA SWAMY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
93	WP/30108/2024 IA 1/2024(Direction Petition)	M KESHAV YADAV	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR HOME (R3)	MEDCHAL- MALKAJGIRI
94	WP/30566/2024 IA 1/2024(Direction Petition)	SANNAPANENI LOHIT	DOMINIC FERNANDES (SC FOR IOCL)	MEDCHAL- MALKAJGIRI
95	WP/30749/2024 IA 1/2024(Direction Petition) IA 2/2024(Amendment Petition) IA 3/2024(Amendment Petition)	BASA CHANAKYA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD

96 WP/31326/2024
IA 1/2024(Direction Petition)

MADAS BHARATH CHANDRA

GP FOR MINES AND GEOLOGY
GP FOR REVENUE (R3)
GP FOR HOME (R2)

RAJANNA SIRCILLA

COURT NO. 5
THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA
THE HONOURABLE SMT JUSTICE M.G.PRIYADARSINI

To be heard on Monday the 18th day of November 2024(AT 3:30 PM)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
PART-HEARD				
97	AS/19/2024 IA 1/2024(Injunction Petition) AS/719/2005 AS/723/2005 AS/725/2005	NIZAMPUR CHANDRA SEKHAR	K K MAHENDER REDDY PERI PRABHAKAR RR-1 TO 5-APP BY M/S K K MAHENDER REDDY (RR-2 TO 5-REP BY HER GPA HOLDER SMT.V.NIRUPAMA REDDY) RR-6 TO 9-ARE NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.17113/2024.	RANGA REDDY
98	AS/719/2005 IA 5/2018(L R Petition) IA 1/2020(Implead Petition) IA 1/2021(Direction Petition) IA 2/2021(Receive Docs Petition) IA 1/2022(Permission Petition)	M R K CHAKRAVARTHY	Y ASHOK RAJ P V KRISHNAMACHARY (R21) S RAHUL REDDY (R3) P SUBHASHAN REDDY (R10) VENKATESHWAR VARANASI (R4) KATIKA RAVINDER REDDY (R14) KATIKA RAVINDER REDDY (R13) S SRI RAM (R6) P V KRISHNAMACHARY HARENDER PRASAD (R5) P V KRISHNAMACHARY (R8) P V KRISHNAMACHARY (R11) KATIKA RAVINDER REDDY (R12) BUTTA VIJAYA BHASKER (R7) V MURALI MANOHAR (R15) V VENKATARAMANA (R12) T V RAMANA RAO (R9)	RANGA REDDY

99	AS/723/2005 IA 1/2020(Compromise Petition) IA 2/2020(Compromise Petition) IA 3/2020(Compromise Petition) IA 4/2020(Compromise Petition) IA 5/2020(Compromise Petition) IA 1/2021(Compromise Petition) IA 4/2021(Direction Petition) IA 5/2021(Direction Petition) IA 6/2021(Permission Petition) IA 7/2021(Permission Petition) IA 8/2021(Permission Petition) IA 9/2021(Receive Docs Petition) IA 1/2022(Permission Petition) IA 2/2022(Amendment Petition)	BOTLA VENKATESWARA RAO A ANANDA RAO	VENKATESHWAR VARANASI KATIKA RAVINDER REDDY (R25) S RAHUL REDDY (R17) KATIKA RAVINDER REDDY (R6) Y ASHOK RAJ (R8) KATIKA RAVINDER REDDY (R22) J PRADEEP KIRAN (R30) J PRADEEP KIRAN (R35) KATIKA RAVINDER REDDY (R20) S RAHUL REDDY (R3) S NAGESH REDDY (R19) P SUBHASHAN REDDY (R2) KATIKA RAVINDER REDDY (R21) J PRADEEP KIRAN (R29) S NAGESH REDDY (R23) S NAGESH REDDY (R24) KATIKA RAVINDER REDDY (R14) KATIKA RAVINDER REDDY (R13) J PRADEEP KIRAN (R28) J PRADEEP KIRAN (R33) BUTTA VIJAYA BHASKER (R5) P V KRISHNAMACHARY (R11) KATIKA RAVINDER REDDY (R12) P INNAYYA REDDY (R4) KATIKA RAVINDER REDDY (R27) CH KRISHNA KUMAR (R2) T V RAMANA RAO (R6) N ASHWANI KUMAR V MURALI MANOHAR (R15) T V RAMANA RAO (R10) S NAGESH REDDY (R18) S SRI RAM (R1) S RAHUL REDDY (R9) J PRADEEP KIRAN (R31) J PRADEEP KIRAN (R34) J PRADEEP KIRAN (R32) P V KRISHNAMACHARY (R7) R-29:App by Sri S. Rahul Reddy(13913) R-3: App by Sri S. Rahul Reddy (13913) RR: 28 to 35: App by M/s. J. Pradeep Kiran (10816) R-2: App by M/s. Ch. Krishnakumar (19923) R-6-APP BY M/S K.RAVINDER REDDY MEMO FILED VIDE USR NO.22355/2021 1)COUNTER AFFIDAVIT FILED VIDE USR NO.30655/2022 2)COMMON COUNTER AFFIDAVIT FILED VIDE USR NO.30656/2022 3)COUNTER AFFIDAVIT FILED VIDE USR NO.39094/2022 5)MEMO FILED VIDE USR NO.39310/2022	RANGA REDDY
100	AS/725/2005 IA 1/2006(ASMP 374/2006)(Miscellaneous Petition) IA 1/2016(ASMP 8272/2016)(Implead Petition) IA 1/2017(ASMP 18004/2017)(L R Petition) IA 2/2018(Condone Delay in Rep) IA 1/2020(Implead Petition) IA 1/2021(Direction Petition) IA 2/2021(Receive Docs Petition) IA 1/2022(Permission Petition)	M PRATHEEK REDDY R N HEMENDRANATH REDDY	Y ASHOK RAJ S RAHUL REDDY (R1) VENKATESHWAR VARANASI (R4) KATIKA RAVINDER REDDY (R14) KATIKA RAVINDER REDDY (R13) T V RAMANA RAO (R8) P V KRISHNAMACHARY P SURENDRA S SRI RAM (R3) BUTTA VIJAYA BHASKER (R5) P V KRISHNAMACHARY (R11) KATIKA RAVINDER REDDY (R12) V MURALI MANOHAR (R15) P INNAYYA REDDY (R6) P SUBHASHAN REDDY (R9) P V KRISHNAMACHARY (R7)	RANGA REDDY